

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 02.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 255/16	TP 106/17	For clarification	433( e) / 433(f)	Organic Industries Pvt. Ltd. Vs Tejkamal Pharmaceuticals Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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	Smt. BHUVANESHWARI RAMANATHAN 9945527606	RP	
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*[Signature]*

RP is present. She has filed application under Section 66 of I & B Code and sought direction from the Tribunal.

Notice to be issued to R-1 and 2 to appear before the Tribunal.

List it on 20.02.2018.

*[Signature]*  
MEMBER (T)

*[Signature]*  
MEMBER (J)